

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**Appeal No. 389 of 2017**

**Dated: 09<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>Century Textiles and Industries Limited</b>	....	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Central Electricity Regulatory Commission &amp;Ors.</b>	....	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Mr. M.L. Lahoty  
Mr. Anchit Sripat

Counsel for the Respondent(s) : Mr. Arjun Krishnan for R-2  
Mr. Sharad Gupta  
h/f V.K. Arora for R-3/UREDA

**ORDER**

As the matter was not reached, post this matter for hearing on **09.10.2018**, as agreed by the learned counsel appearing for the Appellant and the Respondents.

**(S.D. Dubey)**  
**Technical Member**  
*js/vt*

**(Justice N.K. Patil)**  
**Judicial Member**